

In the Central Administrative Tribunal  
Calcutta Bench

OA No.265 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Surabat Ali Mondal

Vs.

Department of Post

For the Applicant : None

For the Respondents: Mr. B.K. Chatterjee, Lt. Advocate.

Heard on : 25-8-98

Date of Judgement : 25-8-98

O R D E R

When the case is taken up for admission to-day, none appears on behalf of the applicant. Lt. Advocate Mr. Chatterjee appears on behalf of the respondents and submits that on last three occasions none appeared on behalf of the applicant. So, application should be dismissed for default.

2. In view of the aforesaid circumstances and submissions made by the Lt. Advocate Mr. Chatterjee, I have gone through the records and I find that none appeared on behalf of the applicant earlier on 5.3.98, 21.5.98 and 28.7.98. So, case is dismissed for default of the applicant.

( D. Purkayastha )  
Member (J)